

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.86/2011

Dated: 20th October, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)**

In the matter of:

GAIL India Limited

....Appellant(s)

Versus

Shyam Industries & Anr.

... Respondent(s)

Counsel for the Appellant(s): Ms. Leena Tuteja.

Counsel for the Respondent(s): Ms. Shikha (for Ms. Swapna Seshadri) for R-1.
Mr. I.S. Alag, Mr. J.S. Lamba and
Mr. Rakesh Dewan for R-2.

Appeal No.87/2011

GAIL India Limited

....Appellant(s)

Versus

Haldyn Glass Gujrat Limited & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Leena Tuteja.

Counsel for the Respondent(s): Ms. Shikha (for Ms. Swapna Seshadri) for R-1 to R- 5.
Mr. I.S. Alag, Mr. J.S. Lamba and
Mr. Rakesh Dewan for R-6.

Order

At the request of Mr. Anand K. Ganesan, the learned counsel for the Respondent, post the matter on **09th November, 2011 at 2.30 p.m.**

(M.B. Lal)
Technical Member(P&NG)
vs/ak

(Justice M. Karpaga Vinayagam)
Chairperson

